

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 236 of 2012 &  
IA No. 381 of 2012**

**Dated : 23<sup>rd</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

<b>Raj West Power Ltd.</b>	<b>.... Appellant (s)</b>
<b>Versus</b>	
<b>Rajasthan Electricity Regulatory Commission &amp; Ors.</b>	<b>...Respondent (s)</b>

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri**

**Counsel for the Respondent (s): Mr. P.N. Bhandari for R.2 to 4  
Mr. R.K. Mehta,  
Mr. Antaryami Upadhyay  
Mr. David for R.1**

**ORDER**

As agreed by the learned counsel for the parties, post the  
matter on **31.01.2013.**

**(Rakesh Nath)  
Technical Member  
ts/sm**

**(Justice M. Karpaga Vinayagam)  
Chairperson**